

BANWARI LAL MEENA
Member, (Technical), NCLT, Cuttack

BRIEF PROFILE:

1. Born on 1st August, 1963 in District Jhunjhunu in Rajasthan. Belong to 1988 Batch of Indian Revenue Service (Income Tax). Superannuated on 31st July, 2023 as Chief Commissioner of Income Tax after having rendered 34 years of service to Govt. of India.
2. Post Graduate in English Literature from University of Rajasthan, Jaipur in the year 1995. Completed LLB from RTMNU Nagpur University with distinction and Gold Medal in Constitutional Law and Taxation Law with 3rd Rank in Nagpur University, Nagpur. Completed LLM in Constitutional Law and Administrative Law with Distinction from RTMNU Nagpur University, Nagpur.
3. Experience of having worked for 34 years as a *quasi-Judicial* Authority. Adjudicating experience of Income Tax Appeals of Corporate & Non-Corporate sectors. Assessment of Corporate & Non-Corporate entities including Search & seizure assessment of Individuals firms and companies and share & stock brokers & notified persons in post security scam in 1993. I have worked in the field of Investigation, Audit, Systems, & Head Quarter Administration and as Sr DR. in Income Tax Appellate Tribunal at various stations including Mumbai, Pune, Nagpur, Karnataka, Tamil Nadu and Gujarat charges.
4. Received Appreciation Award from the Member (Revenue & TPS), CBDT, New Delhi, Special Secretary to the Govt. of India, for my Contribution for passing Best Appellate orders recognized by CBDT, New Delhi and included in the chapter “Appellate Orders” in “Let us Share – A Compilation of best Practices & Orders” in Vol-VII released on 31st October, 2016 .
5. Expertise in formulation of *substantial question of Law* and taking decision on filing further Appeals and SLP to High Courts and Supreme Courts in Income Tax Appeal Matters.
6. Nominated for Seminar on Tax Structure for two weeks at *Maryland University*, Washington, U.S.A. in the year 2014.
7. Participated in the “Capsule Course on Legal Aspects and Legal Matters” for Indian Revenue Service Officers’ organized by the centre for Criminology & Victimology National Law University Delhi in collaboration with Central Economic Intelligence Bureau, Department of Revenue, Ministry of Finance at NLU, Delhi in 2016.
8. Participated in the Residential Training Programme on “Administrative Effectiveness, Focus: Preventive Vigilance, Right to Information Act, 2005, GFR”, for one week of National Productivity Council, Jaipur at Udaipur, Rajasthan.
9. Thanks & Regards.

Banwari Lal Meena
Member (Technical), NCLT Bench Cuttack.